

'टैक्स चोरी बढ़ रही है' शीर्षक से समाचार

4641. श्री मूल चन्द डागा : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान 15 जून 1984 के "दैनिक जागरण" में 'टैक्स चोरी बढ़ रही है' शीर्षक से प्रकाशित समाचार की ओर दिलाया गया है ; यदि हां तो क्या सीमा शुल्क और उत्पादन शुल्क से सम्बन्धित तथ्य सही है ;

(ख) यदि नहीं, तो तत्संबंधी वास्तविक तथ्य क्या है ;

(ग) कर चोरी को रोकने के लिए क्या कार्यवाही की गई है और कर वंचना में लगे हुए लोगों विरुद्ध क्या कार्यवाही की गयी है ; और

(घ) कर वंचना के लिए दण्डित किए गये लोगों का व्योरा क्या है और पिछले तीन वर्षों के दौरान उन से दरो की कितनी राशि वसूली की गयी है ?

वित्त मंत्रालय में राज्य मंत्री (श्री एस. एस. कृष्णा) : (क) से (घ) सूचना एकत्र की जा रही है और सदन-पटल पर रख दी जाएगी ।

मध्य प्रदेश में दो रुग्ण मिलों का राष्ट्रीयकरण

4642. श्री दलीप सिंह भूरिया : क्या वाणिज्य, मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या मध्य प्रदेश सरकार ने राज्य की दो रुग्ण मिलों के राष्ट्रीयकरण

संबंधी कोई मामला केन्द्रीय सरकार को भेजा है ; और

(ख) यदि हां तो उस पर क्या कार्रवाई की गई है ?

वाणिज्य मंत्रालय में श्री पूर्ति विभाग मंत्री (श्री निहाल रजन लास्कर) : (क) जी हां ।

(ख) राज्य सरकार से अनुरोध किया है कि वह वित्तीय संस्थाओं के साथ परामर्श करते हुए इन मिलों में से एक को पुनः खोलने के प्रयास करे। अन्य मामले में राज्य सरकार से इसकी भावी व्यवस्था के संबंध में निर्णय लेने के अनुरोध किया गया है ।

Transfer of Officials Belonging to Scheduled Castes/Scheduled Tribes Working Under Field, Administrative Cell of Carpet Weaving Training Centre in U.P.

4643. SHRI R. P. YADAV : Will The Minister of COMMERCE be pleased to state :

(a) the number and details of transfer officials belonging to Scheduled Caste/Scheduled Tribes working under the Field Administrative Cell of Carpet weaving Training centres in Uttar Pradesh from 1st July, 1983. to 1st July, 1984 ;

(b) the number and details of such officials, whose salary, etc. have been delayed and withheld ;

(c) whether any increase in such instances mentioned in parts (a) and (b) have been reported, if so, details thereof ; and

(d) the steps taken/proposed to be taken in this regards ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P.A. SANGMA) : (a) The number of officials belonging to Scheduled Castes/Scheduled Tribes transferred during the period is 24. The details are as under :—

Group B	—	1
Group C	—	13
Group D	—	10
Total :		24

(b) The pay of one Officer was withheld during February-May, 1984 on account of non-settlement of an outstanding advance drawn by him. These dues have subsequently been settled.

(c) No, Sir.

(d) Does not arise

M/s Sudarshan Commercial Finance Corporation Madras

4644. SHRI SURAJ BHAN : Will the Minister of FINANCE be pleased to state :

(a) whether many people of Ambala City, Ambala Cantt., Yamuna Nagar, Chandigarh and several other places in Haryana and Punjab have been cheated of lakhs of Rupees by the Sudarshan Finance Corporation, a unit of Coach Coach Chits and Commercial Corporation Pvt. Ltd., 158, Arcot Road, Madras during the beginning of this year by closing down their offices there ;

(b) whether Government have received any complaints to this effect ; and

(c) if so, the details thereof and the action already taken or proposed to be taken against the said company by Government ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) to (c) Reserve Bank of India and the Government had received complaints alleging non-payment of prize money and closure of Branches at some places by Sudarshan Finance Corporation (P) Ltd., 158, Arcot Road, Madras. On enquiry it has been stated by the Company that these were closed on account of disturbances in Punjab and Haryana. The company has reported that it is making attempts to re-open the branches as early as possible.

Misuse of IAC Tickets

4645. SHRI RAJ NATH SONKAR SHASTRI : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether the tickets of the Indian Airlines and Air India are transferable ; and

(b) if not, how is it that people whose do not figure in the passenger list travel on board the Indian Airlines as has been brought out in the news item appeared in the Nav Bharat Times' of 22nd July, 1984 under the—'Jagannath ki hawaii yatra ki [anch guptchar beauro ne ki thi', and the facts ?

THE MINISTER OF STATE OF THE MINISTRY TOURISM AND CIVIL AVIATION (SHRI KHUR-SHEED ALAM KHAN) : (a) No, Sir. A ticket issued to one passenger is not transferable to another. Tickets however, issued by one airline can be endorsed for use on another airline.

(b) The passenger manifest of IC 409 for 12th March, 1984 for the sector Patna-Ranchi does not include the name of Dr. Jagannath Mishra. No inquiry as mentioned in the newsitem has been made by the Intelligence Bureau.